

FPW



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Subject:- Suspension of Notary licence.

GOVERNMENT ORDER No: 374-LD (Notary) of 2017

D A T E D: 2 - 02 - 2017

Pending enquiry in the allegation of misconduct committed in the discharge of functions by attesting a blank/unsigned affidavit as Notary, the certificate of practice of Notary of Shri Sham Sunder Tickoo is put under suspension with immediate effect.

By order to the Government of Jammu and Kashmir.

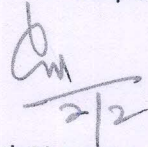
Sd/-  
(Abdul Majid Bhat)  
Secretary of Government,  
Department of L, J&PA

No : LD(Notary)2005/04

Dated: 2 - 02 - 2017

Copy to the:-

1. Registrar Vigilance, J&K High Court, Jammu.
2. Principal District and Sessions Judge Jammu.
3. Director Information, J&K, Jammu for wide publicity of the order
4. Concerned notary.

  
(Khursheed Ahmed Bhat)  
Assistant Legal Remembrancer,  
Department of Law, Justice and PA

May  
24/2/2017